## **CIRCULAR**

Ref: IRDA/NL/ CIR MISS 214-/10/2016

Dated: 28th October, 2016.

To: All Life Insurers, Non-Life Insurers & Health Insurance Cos

Re: Delay in claim intimation/documents submission with respect to

i. All Life insurance contracts and

ii. All Non-Life individual and group insurance contracts

This is further to the circular issued by the Authority with ref: IRDA/HLTH/MISC/CIR/216/09/2011 dated 20.09.2011, in the matter of dealing with claims where there is delay in intimation/document submission.

The above referred circular is to be deemed as a direction issued by the Authority under Section 34(1) of the Insurance Act, 1938 and insurers are bound to comply with the same.

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Member (Non-Life)

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